



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 20.01.2024

NOTICE

Please take notice that the following matters listed in the Court of Chairperson on 23rd January, 2024 will not be taken up. The next date of hearing will be notified later.

| S. No. | Case No. | Name of the parties | Counsel for Appellants | Counsel for Respondents |
|--------|--|--|------------------------|---|
| 1. | Comp. App. (AT) (Ins) No. 69 of 2024 (With Defects) (PH) | Industrial and Commercial Bank of China Limited Vs. Anish Niranjana Nanavaty & Ors. | Palak Nenwani | Saurav Panda Vaijayant Paliwal Charu Bansal Rishabh Jaisani Anannya Ghosh |
| 2. | Comp. App. (AT) (Ins) No. 80 of 2024 (PH) | Nirmal Lifestyle Ltd. Vs. SREI Equipment Finance Ltd. | Anuj P. Agarwala | Priyanka Vora Siddhant Buxy |
| 3. | Comp. App. (AT) (Ins) No. 1457 of 2023 | Pravin Electricals Pvt. Ltd. Vs. Akshaya Engineering Works Pvt Ltd. | Saswat Pattnaik | Vishal Bhatnagar Lata Walia |

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| 4. | Comp. App. (AT) (Ins) No. 197 of 2022 | Drive India Enterprise Solutions Ltd. Through Its Authorized Representative Vs. Essline Engineers and Consultants Pvt. Ltd. | Shilpa Chohan | Siddharth Dutta Gunjan Malhotra |
| 5. | Comp. App. (AT) (Ins) No. 436 of 2022 | Vinita Agarwala & Ors. Vs. Power Pack Steel Industries Pvt. Ltd. | Shruti Agarwal | Saswat Acharya Subham Agarwal |
| 6. | Comp. App. (AT) No. 64 of 2020 | Deepak Kishan Chhabria & Anr. Vs. Orbit Electricals Pvt Ltd & Ors. | Mohit Chadha Amit Jajoo Eshna Kumar Vatsala Pant Bhargava Kosvr | Mahesh Agarwal Nishant Rao Shikhil Suri-R1 Himanshu Satija-R2 Abhijeet Sinha-R3,4 Shivam Wadhwa- R6 |

By order of Hon'ble Chairperson
-Sd/-
Registrar